

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 138 OF 2015

Dated : 24th October, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of:

**Damodar Valley Corporation Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) :

ORDER

Nobody has entered appearance on behalf of the Respondents.

Adjourn the matter to **06.12.2017**. In the meantime pleadings be completed.

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

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